



## About Us

Iuris Jura started in the year 2020, aiming to create legal awareness and provide learning related to the law topics.

Iuris Jura is an e-learning platform for legal learning aspirants that gives opportunities to all law aspirants across India. We have put an effort so that the law aspirants and the legal fraternity can associate with us. Moreover, it is an organization that always endeavors to offer an astonishing cordial and practical outlook with equal co-operation and participation from all. Basically, it molds the legal thought process which modernizes the socio-economic lifestyle.

Iuris Jura Presents

A 4-DAY LIVE LECTURE SERIES ON

## “DRAFTING UNDER ARBITRATION & CONCILIATION ACT, 1996”

### REGISTRATION FEE

Rs.79 - *Early bird registration fee  
up to 27th July*  
Rs. 99 - *Normal fee*

REGISTRATION LINK:

[https://forms.gle/Pavpiw4  
TM2LQeMvA8](https://forms.gle/Pavpiw4TM2LQeMvA8)

## PERKS

- ✓ Learning Experience from Renowned Arbitration Experts
- ✓ Certificate of Participation
- ✓ Research Internship with **Iuris Jura** for top 10 Participants (T&C Applied)



## PAYMENT DETAILS

UPI ID: 9776999041@UPI  
GOOGLE PAY: 8878380207  
PHONE PE/ PAYTM:  
9776999041



Enlightens your legal knowledge  
**(An initiative of AMITY UNIVERSITY  
CHHATTISGARH students)**

**KNOWLEDGE PARTNER:**



India's leading law information provider

# OUR ESTEEMED INSTRUCTORS



**Mr. Divyakant Lahoti**  
Advocate-on-Record,  
Supreme Court of India  
Head – Lahoti Advocates



**Mr. Surjendu Sankar Das**  
Advocate-on-Record, Supreme  
Court of India, Advocate -  
Chambers of Surjendu Sankar  
Das.



**Mr. Anirudh Krishnan**  
Founding Partner  
AK Law Chambers



**Mr. Gauhar Mirza**  
Partner  
Shardul Amarchand  
Mangaldas & Co.



**Dr. Shashwat Bajpai**  
Advocate, Supreme  
Court of India and Delhi  
High Court, Founder  
Partner, DRSB Law  
Chambers



**Mr. Tariq Khan**  
Principal Associate  
Advani & Co.



**Ms. Renu Gupta**  
Advocate



**Ms. Iram Majid**  
(AICM, ACA, IMI, MCIARB)  
Director – IIAM Executive Director –  
APCAM



**Mr. Devashish Tiwari**  
Senior Associate  
Naik Naik & Co.

**50%** proceeds from this event will be donated  
to IDIA (Increasing Diversity by Increasing  
Access to legal education) NGO

**Note:** The speakers will instruct for the 4 – day live lecture series voluntarily and pro-bono.

Session	Instructors	Date
Drafting of Applications under Section 11 and 12 of Arbitration & Conciliation Act, 1996	Mr. Divyakant Lahoti	Saturday 14 <sup>th</sup> August, 2021
Drafting of Applications under Section 8, 9, and 16 of Arbitration & Conciliation Act, 1996.	Mr. Devashish Tiwari Mr. Tariq Khan	Sunday 15 <sup>th</sup> August, 2021
Drafting of Statement of Claim and Statement of Defence under Section 23 of Arbitration & Conciliation Act, 1996	Mr. Gauhar Mirza Ms. Renu Gupta	Sunday 15 <sup>th</sup> August, 2021
Drafting of Applications under Section 34 and 37 of the Arbitration & Conciliation Act, 1996	Mr. Surjendu Sankar Das Dr. Shashwat Bajpai	Saturday 21 <sup>st</sup> August, 2021
International Commercial Arbitration and Foreign Awards	Ms. Iram Majid Mr. Anirudh Krishnan	Sunday 22 <sup>nd</sup> August, 2021

*Terms & Conditions for internship: Top 10 performers of quiz on ADR laws, to be held on 22<sup>nd</sup> August, 2021 will be granted internship. (Only for those seeking internship with Iuris Jura | Not a mandate for securing Certificate of Achievement.)*